

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3779
TO BE ANSWERED ON 16.03.2026

E-waste Management

3779. SHRI P C MOHAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the current status of electronic waste generation and processing in the country, along with the steps taken to reduce accumulation of e-waste, State/UT-wise including Karnataka and Bengaluru;
- (b) the role of authorised e-waste recyclers and scrapping facilities in scientific disposal and recovery of valuable materials and the capacity created for such processing;
- (c) the manner in which Extended Producer Responsibility (EPR) guidelines ensure accountability of the manufacturers and importers for collection, recycling and safe disposal of electronic waste; and
- (d) whether the Government has introduced any schemes, incentives or policy support to encourage manufacturers, recyclers and start-ups to establish e-waste recycling and circular economy facilities, particularly in major technology hubs such as Bengaluru and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI KIRTI VARDHAN SINGH)

(a) to (c) The e-waste generation in the country has been assessed by the Central Pollution Control Board (CPCB) at national level based on the average life of 106 notified electrical and electronic equipment (EEE), as mandated under the E-Waste (Management) Rules, 2022 and countrywide sales data of respective relevant financial year of the 106 EEE as notified in Schedule-I of the E-Waste (Management) Rules, 2022, provided by the registered producers on the E-Waste Extended Producer Responsibility (EPR) Portal. As per the CPCB, status of e-waste generated and recycled in the country in the current Financial Year i.e. 2025-26 (so far) is 14,14,645.00 MT and 9,79,080.08 MT respectively.

The registered e-waste recyclers are presently located in 19 States/UTs. A total of 386 registered recyclers are listed on the E-Waste EPR Portal with a recycling capacity of 34,65,889.576 MT per annum. In Karnataka, there are 49 registered recyclers on the E-Waste EPR Portal with a recycling capacity of 169,420.52 MT per annum, including 33 recyclers in Bengaluru with a recycling capacity of 75,020.92 MT per annum. As per the data available on the portal, the State/UT-wise details of e-waste recycled in the current Financial Year i.e. 2025-26 (so far) is at **Annexure**.

Ministry of Environment, Forest and Climate Change has comprehensively revised the E-Waste (Management) Rules, 2016 and notified the E-Waste (Management) Rules, 2022 in November, 2022 and the same is in force since 01.04.2023. These Rules provide for managing e-waste in an environmentally sound manner and putting in place an improved EPR regime for e-waste recycling wherein all the manufacturers, producers, refurbishers and recyclers are required to register on portal developed by the CPCB. The new provisions facilitate and channelize the informal sector to formal sector for doing business and ensuring recycling of e-waste in an environmentally sound manner. These Rules also promote Circular Economy through EPR regime and scientific recycling/disposal of the e-waste. The refurbishment and reuse of EEE has been incentivised in the said rules. The Rules have provided verification and audit by the CPCB or through a designated agency, to verify compliance of these Rules through random inspection and periodic audit, as deemed appropriate, so as to take action against violations of these Rules. Further, CPCB has taken following steps for effective management of E-Waste Rules as under:

- (i) An online E-Waste EPR portal has been developed by CPCB, wherein entities such as producers, manufacturers, recyclers and refurbishers of the e-waste are required to be registered.
- (ii) CPCB has developed guidelines for the scientific and environmentally sound management of e-waste. The guidelines detail the procedures and facilities in terms of machineries and pollution control devices required for the recycling of e-waste in an environmentally sound manner.
- (iii) An Action Plan for implementation of E-Waste (Management) Rules, 2022 is in place and the same is being implemented by all the State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) in their respective States/UTs. SPCBs/PCCs are submitting quarterly progress report. The Action Plan makes it incumbent upon SPCBs/PCCs to carry out regular drives for checking informal e-waste activities and help them to enter into formal sector.
- (iv) As per the Action Plan, CPCB and SPCBs/PCCs are undertaking measures to facilitate the collection, channelization and recycling of e-waste. CPCB has also issued directions to States/UTs to encourage the establishment of e-waste recycling facilities in regions where such facilities are limited compared to the quantum of e-waste generated.

Under the E-Waste (Management) Rules, 2022, the Registered E-Waste Recyclers are generating EPR certificates in proportion with the quantity of E-Waste recycled by them. The producer shall fulfill their EPR obligation through online purchase of EPR certificate from registered recyclers only. As on 09.03.2026, there are 386 e-waste recyclers are registered at E-Waste EPR Portal with a total recycling capacity of 34,65,889.576 MT per annum, thereby creating significant capacity for environmentally sound recycling and recovery of valuable materials from e-waste.

Under the E-Waste (Management) Rules, 2022, the registered EEE manufacturer is required to collect e-waste generated during the manufacture of any electrical and electronic equipment and ensure its recycling or disposal. Further, an importer of both new EEE and used EEE is defined as a producer. As per the rules, the importer will be allowed to import both new and used EEE only after obtaining registration at the centralized E-Waste EPR Portal. Further, the importers are also assigned EPR obligations based on the quantity of new and used EEE being imported by them. The rules ensure that an importer takes responsibility of the EEE being imported by them in the country and ensures its recycling after end of life in an environmentally sound manner through registered recyclers only.

(d) Ministry of Mines has informed that under the National Critical Mineral Mission (NCMM), the Government has approved a Rs. 1,500 crore incentive scheme for recycling capacity of e-waste, spent lithium-ion batteries and other scrap. The Scheme guidelines were issued and the Scheme launched on 02.10.2025. The Scheme incentivizes recycling capacity for extraction of critical minerals. The Scheme is applicable across the country, including Bengaluru.

As per the information received from the Karnataka State Pollution Control Board (KPCB), the Government of Karnataka has introduced supportive policy measures to promote circular

economy initiatives and encourage investment in recycling infrastructure. Under the Karnataka Industrial Policy 2025–30, incentives have been provided for establishing waste recycling and resource recovery facilities, including those related to e-waste. The policy provides financial incentives such as capital subsidy up to 50% of the project cost, subject to a maximum limit of Rs. 5 crore, for setting up recycling or waste-to-energy facilities. These initiatives aim to encourage manufacturers, recyclers, and start-ups to invest in sustainable waste management technologies and circular economy models.

Annexure**State/UT-wise details of E-waste recycled (in MT)**

S. No.	State/UTs	FY 2025-26 (so far)
1.	Andhra Pradesh	1.64
2.	Assam	10.16
3.	Bihar	#
4.	Chhattisgarh	4871.82
5.	Gujarat	59636.98
6.	Haryana	135951.63
7.	Himachal Pradesh	318.47
8.	Jharkhand	174.85
9.	Karnataka	27379.27
10.	Kerala	8980.60
11.	Madhya Pradesh	12629.60
12.	Maharashtra	47314.80
13.	Punjab	7412.90
14.	Rajasthan	34336.58
15.	Tamil Nadu	10506.70
16.	Telangana	161988.06
17.	Uttar Pradesh	376896.74
18.	Uttarakhand	88788.40
19.	West Bengal	1880.88
	Total	9,79,080.08

Current Year data yet to be provided on E-waste EPR Portal